

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
Original Application No.381/2014.**

Dated this the 12th day of July, 2021.

CORAM:

Hon'ble Sh. Jayesh V. Bhairavia, Member (J)
Hon'ble Sh. Dr. A.K. Dubey, Member (A)

Bachubhai Nagardas Mali
 Aged: 44 years, Gender: Male,
 Occupation: Gram Daak Sevak
 Residing at: Trikamdas Chali, Vikas Gruh Road,
 Paldi Gam, Taluka Ahmedabad City (E),
 District: Ahmedabad, Gujarat – 380007.

...Applicant

(By Advocate Mr. S R Sharma)

VS

1. Union of India
 Notice to be served through
 The Director General, Department of Post,
 Daak Bhavan, Sansad Marg, New Delhi – 110 001.
2. The Principal Chief Post Master Genral
 Gujarat Circle, Ahmedabad – 380 001.
3. The Superintendent Post Master,
 Gandhinagar Division, Gandhinagar – 382 010.
4. The Post Master, Vatva GIDC Post Office,
 Vatva I.E., Vinzolgaam, Ahmedabad- 380 045.

...Respondents

(By Advocate Ms. R R Patel)

ORDER (ORAL)

PER: Hon'ble Shri Jayesh V Bhairavia, Member (J)

Counsel for the applicant stated in his e-mail (Send to this Tribunal) dated 09/07/2021 that the dispute raised by the applicant in this OA is now resolved and the application of the applicant become infructuous. Therefore, he is willing to withdraw the present OA. The copy of the e-mail is taken on record.

As per the request of the applicant, he is allowed to withdraw this OA.
OA stands dismissed as withdrawn.

(A K Dubey)
Member(A)

(Jayesh V Bhairavia)
Member(J)

PA